

R

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 1035/2004  
MA NO. 1150/2004

This the 16th day of July, 2004

~~  
HON'BLE SH. KULDIP SINGH, MEMBER (J)  
HON'BLE SH. S.K. NATK, MEMBER (A)

1. Kiran Chawla  
D/o Shri Thakur Das,  
R/o 510/12, Sikka Colony,  
Sonipat, Haryana.
2. Shalini Girhotra,  
D/o Shri U.P. Bhayana  
R/o Q-563-A, Rishi Nagar,  
Rani Bagh, Delhi.
3. Nirmala Rauthan,  
D/o Shri Surat Singh Negi,  
R/o 106, Bhavishya Nidhi Enclave,  
Malviya Nagar, New Delhi-110017.
4. Hema Tewari  
D/o Shri G.C. Pathak  
R/o G-235 Nauroji Nagar,  
New Delhi.
5. Sanjeev Kumar  
S/o Shri Roshan Lal,  
R/o A-703, Shashtri Nagar,  
Delhi-110052.
6. Raj Kumar  
S/o Sohan Pal,  
R/o Town Khekra,  
Vill. P.O. Khekra,  
Near Ghass Mandi,  
Distt. Bagpath,  
New Delhi.

... Applicants

(By Advocate: Sh. Satish Kumar)

Versus

1. The Secretary,  
Ministry of Tourism,  
Transport Bhawan,  
Parliament Street,  
New Delhi-110001.
2. The Secretary  
Staff Selection Commission,  
Department of Personnel & Training,  
C.G.O. Complex,  
Block No. 12, Lodhi Road,  
New Delhi-110003.

... Respondents

(By Advocate: Sh. Mohit Sachdeva proxy for  
Sh. M.M. Sudan)

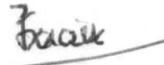
*ku*

6

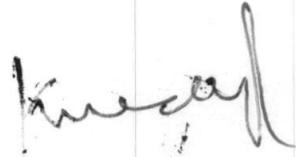
O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for applicant submits that grievance of the applicant no more survives. They want to withdraw the OA. OA is dismissed as withdrawn.

  
( S.K. NATK )

Member (A)

  
( KULDIP SINGH )

Member (J)

'sd'